The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) The accident occurred between Limbgaon and Nander stations.

(b) Yes.

(c) The findings of the Enquiry Committee are under scurtiny.

धान की पैदावार

२५३५. **श्री योगेन्द्र झा** : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार राज्य के शाहबाद जिले में पैकेज प्रदर्शन खंडों में अधिक से अधिक प्रति एकड़ ६१ मन तथा कम से कम ३४ मन धान की उपज हुई है ; और

(ख) यदि हां, तो अधिक से अधिक तथा कम से कम उपज में इस भारी अन्तर का कारण क्या है ?

खाद्य तथा कृषि मन्त्रालय में राज्य मन्त्री (डा० राम सुभग सिंह) : (क) १९६१–६२ में पैकेज प्रोग्राम के अन्तर्गत किए गए समन्वित प्रदर्शनों के जो परिणाम उपलब्ध हुए हैं उनके अनुसार दिनारा खंड में धान की अधिक से अधिक प्रति एकड़ औसत उपज ४४ मन २३ सेर थी (जब कि 'कन्ट्रोल' प्लाटों में यह उपज २४ मन १५ सेर थी) तथा शाहबाद जिले के डेहरी खंड में कम से कम प्रति एकड़ औसत उपज २१ मन ६ सेर थी (जब कि 'कन्ट्रोल' प्लाटों में यह उपज ६ मन थी) ।

(ख) प्रदर्शन प्लाटों की उपज जल की उपलब्धी, भूमि की किस्म, भूमि की उर्वरता फसलों की विविधता आदि अनेक कारणों पर निर्भर करती है जो कि सभी खंडों में एक जैसे नहीं होते । ऊपर लिखित दोनों स्थितियों में प्रदर्शन प्लाटों (जहां पर कि पैकेज के तरीके अपनाये गए हैं) की उपज में 'कन्ट्रोल' प्लाटों (जहां पर कि पुराने तरीके अपनाये गए हैं) की तुलना में काफी वृद्धि हुई ।

Miraj-Poona Section

2536. **Shri Lonikar**: Will the Minister of Railways be pleased to state:

(a) whether the Railway Board have decided to convert Miraj-Poona M.G. Section into Broad-Gauge;

(b) when the work will be started and completed; and

(c) whether there is any proposal under consideration to utilise the old M.G. material of Miraj-Poona line to convert Miraj-Kurduwadi narrow-gauge into metergauge?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) The work of conversion will be taken up immediately after the completion of the Final Location Survey which has just been sanctioned. The work of conversion is expected to take a minimum of three years for completion.

(c) No.

Panchayati Raj Institutions

2537. **Shri Lonikar**: Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether the National Development Council has taken decision in respect of (i) giving membership of Panchayati Raj institutions to M.Ps., M.L.As., and M.L.Cs., and (i)) non-payment of any allowances or salaries to the non-official office bearers;

(b) if so, the steps taken to implement decisions of National Development Council; and

(c) whether a statement showing the details of allowances paid under Panchayati Raj Acts in the States, if any, will be laid on the Table?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B S. Murthy): (a) No, Sir.